

National Green Tribunal/राष्ट्रीय हरित अधिकरण  
Western Zone Bench/पश्चिमी क्षेत्र न्यायपीठ  
New Administrative Building, D-Wing/नवीन प्रशासनिक इमारत, डी-विंग,  
1<sup>st</sup> floor, Opposite Council Hall /प्रथम मंज़िल, विधान भवन के पीछे,  
Camp, Pune - 411 001/कैम्प, पुणे- 411 001.

O. W. / Dated:- 27<sup>th</sup> June, 2020  
NGT/WZ/pune/407/2020

**OFFICE ORDER**

**Subject:-Regarding functioning of video conferencing.**

This is to inform to the learned Advocates, party in person and others that while attending the matter through video conferencing on the scheduled date & time of the cause list, following precautions may be made for smooth functioning of its process:-

1. The concerned Advocates & others whose matters are being listed through v.c. and who have not received link & PIN/password are required to send e-mail at [ngt-pune@gov.in](mailto:ngt-pune@gov.in) by mentioning your name, case number and for whom appearing on that e-mail,
2. **In the display name of the link**, mention the concerned person's full name, for whom appearing and case serial number/s of the cause list (in short),
3. The learned Advocates & others are advised to try to log in on the given link approx. 05 to 10 minutes before on the scheduled date & time fixed for cause list.
4. Send **immediately** the name/s of concerned Advocates & others who attended/represented the matter on behalf of applicant or respondent after completion of V.C. through e-mail [ngt-pune@gov.in](mailto:ngt-pune@gov.in) for the purpose of marking appearance in daily orders.

The concerned Advocates, party in person and others are requested to take note of this and act accordingly.

S/N  
27-06-2020  
(S. N. Rajurkar)  
Registrar  
NGT(WZB), Pune

**Copy for information to:-**

1. The President, NGT Bar Association, Pune.
2. NGT Bar Notice Board.
3. NGT Notice Board.